

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No205
C.P.(IB)/156(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ganges Internationale Pvt Ltd
V/s
Harsha Abakus Solar Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 18/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 05.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**